

National Company Law Tribunal

Allahabad Bench

CP NO. 117/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25/8/17

NAME OF THE COMPANY: Netsky Newg Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398

Sl. NO.	Name	Designation	Representation	Signature
1.	Kartikay Singh	P. Advocate	Pebover	Pebover
2.				

CP No.117/ND/2015

Sh. Kartikay Singh, proxy for Sh. Arnab Banerjee, Advocate for the petitioner. In the present matter, the report of the ROC is still awaited. Therefore, Registry is directed to issue a fresh reminder/notice to the office of ROC pursuant an order dated 19<sup>th</sup> July 2017 for furnishing its report on the state of affairs of the respondent company. It is a matter of record, the office of the Registrar of Company did not submits its report till date despite several opportunities were granted from 8<sup>th</sup> May of 2017 onward.

Therefore, a copy of this order be communicated to the Regional Director (N.R) Ministry of Corporate Affairs to issue necessary instruction the office of the ROC for making compliance of this Court order, failing which, this court would constrain to pass a consequential order for fixing accountability.

The matter be listed on 15<sup>th</sup> September, 2017.

Date: 25.08.2017

Shri H.P. Chaturvedi (Member (Judicial))

Typed by  
Md.Zaid